

C.C.P No 132.A /02.

In

O.A. No. 17/02 (U)

18.09.2002.

Hon'ble Maj Gen K.K. Srivastava, A.M.
Hon'ble Mr. A.K. Bhatnagar, J.M.

A.A.
Sri G.S. Srivastava applicant in-person.
Sri N.P. Singh counsel for the respondents is
present. He has filed counter to day. Applicant
will have 2 weeks ~~thereafter~~ *hereafter* to file R.A.

The Applicant submits that he has filed
O.A. No. 17/02. O.A. No. 17/02 has been listed
for 23.10.2002.

List this contempt petition on 23.10.2002
at Nainital.

A.A.
J.M.

A.A.
A.M.

Manish/-

Judgement pronounced
on 14-1-03. By Bench
consisting Hon. Mr. Justice
R.K. Trivedi V.C. and
Hon. Maj. Gen. K.K. Srivastava
A.M.

Boe

(Signature)

15-1-03

Order passed
C.P. 132/02
JA 16/02 (U)